

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 17-09-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Await certificate of service qua sole respondent from the  
concerned High Court.

List the matter again on 15.11.2018.

MANOJ JAIN  
Registrar

SB